

GOVERNMENT OF INDIA  
MINISTRY OF COAL

RAJYA SABHA  
UNSTARRED QUESTION NO. 3  
TO BE ANSWERED ON 17.7.2017

Compensation to land oustees of coal PSUs

3. SHRI B.K. HARIPRASAD:

Will the Minister of COAL be pleased to state:

(a) the quantum of land acquired by coal PSUs and compensation paid to the land oustees during the last three years, year-wise, PSUs-wise; and

(b) whether any unattended complaints/grievances have been received regarding compensation/employment reported in coal Public Sector Undertakings and if so, the details thereof during the above period, company-wise?

**A N S W E R**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,  
POWER, MINES AND NEW AND RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a): The quantum of land acquired by coal PSUs and compensation paid to the land oustees during last three years, year-wise, PSUs-wise are as under :-

Coal PSUs	2014-15		2015-16		2016-17	
	Land acquired (in Ha.)	Compensation paid (Rs. in Lakh)	Land acquired (in Ha.)	Compensation paid (Rs.in Lakh)	Land acquired (in Ha.)	Compensation paid (Rs.in Lakh)
ECL	222.71	2753.91	557.95	4237.09	197.58	1478.92
BCCL	31.94	691.47	824.26	327.80	12.11	605.92
CCL	632.87	1825.72	2022.44	1356.53	80.78	1338.69
NCL	180.00	1359.97	0	2061.00	0	219.56
WCL	1345.49	32575.00	1648.27	74237.00	25.50	64750.00
SECL	1185.10	7992.00	3637.37	1136.00	1390.60	1788.00
MCL	47.50	781.00	340.42	16705.00	1611.25	15243.00
CMPDI	0.00	0.00	0.00	0.00	0.00	0.00
TOTAL :	3645.61	47979.07	9030.71	100060.42	3317.82	85424.09

(b): The details of unattended complaints/grievances regarding compensation/ employment reported in coal Public Sector Undertakings during the above period are as under:

Coal PSUs	Details of unattended complaints / grievances
ECL	All complaints/ grievances received attended through a grievance redressal mechanism. There is no unattended complaints / grievances.
BCCL	NIL
CCL	No such unattended complaints/ grievances regarding compensation/ employment are pending.
NCL	There is no such unattended complaints / grievances.
WCL	All complaints and grievances regarding compensation, employment received during this period have been attended and thus none remained unattended.
SECL	In respect of compensation, there is no unattended complaints/ grievances.
MCL	There is no such unattended complaints/ grievances from the land oustees regarding compensation / employment.
CMPDI	NIL

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